

**GOVERNMENT OF INDIA**  
**MINISTRY OF INFORMATION AND BROADCASTING**

**LOK SABHA**

**UNSTARRED QUESTION NO.3011**

**(TO BE ANSWERED ON 06.12.2019)**

**NEW CONTENT ACQUISITION POLICY**

**3011. SHRI VENKATESH NETHA BORLAKUNTA:**

**Will the Minister of INFORMATION AND BROADCASTING be pleased to state:**

- (a) whether the Government is working on new content acquisition policy;**
- (b) if so, the details thereof and the progress made therein;**  
**and**
- (c) the steps taken to update the old policies which are outdated and restrictive in nature?**

**ANSWER**

**THE MINISTER OF ENVIRONMENT, FOREST AND CLIMATE CHANGE; MINISTER OF INFORMATION AND BROADCASTING; AND MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAKASH JAVADEKAR)**

**(a) to (c): Prasar Bharati periodically reviews policies for content acquisition by Doordarshan and All India Radio. It has recently approved revisions to policies for acquisition of both non-film and film content, taking into account recent trends in Digital Technologies and for ensuring fairness and transparency through the use of Information Technology (IT) based systems.**

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